## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 61/3238/2020



This the 12th day of May, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) **HON'BLE MR. ANAND MATHUR, MEMBER (A)**

	Dr. Loveleen Kour Age 27 years, D/o S. Sital Singh, R/o 38-B, Bhawani Nagar,
Janip	our, Jammu.
	Applicant
(Adv	ocate:- Mr. Sandeep Singh-Not Present)
	<u>Versus</u>
1.	State of Jammu & Kashmir through Commissioner/Secretary to Govt. Health and Medical Education Dept. Civil Sectt. Jammu and 2 ors.
	Respondents
(Adv	ocate: Mr. Amit Gupta, learned A.A.G.)
	ORDER [ORAL]
(Deli	vered by Hon'ble Mr. Anand Mathur. Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed date i.e. 07.05.2021 also, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 12.05.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A)

(RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun